

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 21.09.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 100 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Avani Srivastava Raveena Rai
2.	Comp. App. (AT) (Ins) No. 101 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.	T.N. Durga Prasad	Rohit Ghosh

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 1144 of 2022	Stainless Works Pvt. Ltd. Vs. ---	Smriti Churiwal	
4.	Comp. App. (AT) (Ins) No. 1158 of 2022 (With Defects)	Express Resorts and Hotels Ltd. Vs. Amit Jain Resolution Professional Neesa Leisure Ltd. & Ors.	Himanshu Satija	
5.	Comp. App. (AT) (Ins) No. 1159 of 2022	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd.	Natasha Dalmia	
6.	Comp. App. (AT) (Ins) No. 1160 of 2022 & I.A. No. 3476, 3491 of 2022 (With Defects)	Allied Steel Traders Vs. Air Movement and Control Systems Pvt. Ltd.	Prity Mishra	

7.	Comp. App. (AT) (Ins) No. 1161 of 2022	Rakesh Kumar (Suspended Director of Suchi Paper Mills Ltd.) Vs. Flourish Paper & Chemicals Ltd. & Anr.	Aditi Sharma	
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By order of Hon'ble Chairperson
-sd/-
Registrar